NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/194/ (IB)/2017

NAME OF THE PETITIONER(S)

: BIG NILE VENTURES LTD

NAME OF THE RESPONDENT(S)

: STNITHI INSURANCE SERVICES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER ·

Counsel for petitioner called but absent. No representation. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc